

Business Standard

Date : 07/02/2020

FORM-A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TWO ROADS TECHNOLOGICAL SOLUTIONS PRIVATE LIMITED**

1	Name of the Corporate Person	TWO ROADS TECHNOLOGICAL SOLUTIONS PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	02-02-2011
3	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies-Bangalore
4	Corporate Identity Number of Corporate Person	U72900KA2011PTC074541
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	No. 48 1st Floor D.V.G Road, Basavangudi, Bangalore 560004
6	Liquidation commencement date of Corporate Person	05-02-2020
7	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Mrs. SUMANA RAO No. 56, 4th Cross, 2nd Sector, Nobonagar, Bannerghatta Road, Bengaluru- 560076, India Email: csraosumana@gmail.com Tel No- 080 26430093 9448521179 Registration No- IBB/PA-002/IP N00059/2017-2018/10111
8	Last date for submission of claims	05-03-2020

Notice is hereby given that **TWO ROADS TECHNOLOGICAL SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on **05-02-2020**.

The stakeholders of **TWO ROADS TECHNOLOGICAL SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit proof of their claims, on or before **05-03-2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06-02-2020

Place: Bengaluru

Sd/-

SUMANA RAO

Signature of the Liquidator


Sumana Rao

IBBI/PA-002/IP-N00059/2018-18/10111
Insolvency Professional